

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 101(ND)14
CA. NO.

CORAM:

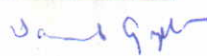

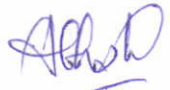
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016**

**NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold Industries
Ltd. & ors.**

SECTION OF THE COMPANIES ACT: 397/398

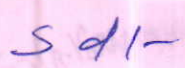
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1.	MR. SOURABH GUPTA, ADV.		PETITIONERS	
2.	M. S. VINAIK	ADV	R-6	
3.	Abhishek Sharma	Adv	R6	

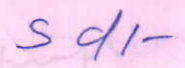
ORDER

Learned counsel for the petitioner and the learned counsel for the respondent Nos. 3 & 6 are present.

Learned counsel for the parties shall on or before the next date provide the list of the persons whom they want to be appointed as an Administrator in the matter.

List on 17.10.2016 for orders.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)